

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'A(SMC)' BENCH, KOLKATA
[Virtual Court Hearing]**

Before Shri P.M. Jagtap, Vice-President

**I.T.A. No. 291/KOL/2019
Assessment Year: 2015-2016**

Sakuntala Devi Garg,..... Appellant
C/o. Ramniwas Garg,
Banarhat Bazar, Banarhat,
Jalpaiguri-735202
[PAN:ADMPG1070F]

-Vs.-

Income Tax Officer,..... Respondent
Ward-1(4), Jalpaiguri,
C.R. Building, Naya Basti,
Jalpaiguri-735101

Appearances by:

N o n e, appeared on behalf of the assessee

Shri Jayanta Khanra, JCIT, Sr. D.R., appeared on behalf of the Revenue

Date of concluding the hearing : February 22, 2021

Date of pronouncing the order : February 22, 2021

O R D E R

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax(Appeals), Jalpaiguri.

2. In this case, the assessee has moved an application dated 17.02.2021 seeking withdrawal of this appeal on the ground that she has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 5 as per Section 5(2) read with section 6 of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on February 22, 2021.

**Sd/-
(P.M. Jagtap)
Vice-President**

Kolkata, the 22nd day of February, 2021

Copies to : (1) ***Sakuntala Devi Garg,
C/o. Ramniwas Garg,
Banarhat Bazar, Banarhat, Jalpaiguri-735202***

(2) ***Income Tax Officer,
Ward-1(4), Jalpaiguri,
C.R. Building, Naya Basti, Jalpaiguri-735101***

(3) *Commissioner of Income Tax (Appeals), Jalpaiguri;*

(4) *Commissioner of Income Tax- ,*

(5) *The Departmental Representative*

(6) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.